

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-2087(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.09.2019**

**NAME OF THE COMPANY: M/s. Sahaj Bharti Travels V/s. M/s. HCL
Technologies Limited**

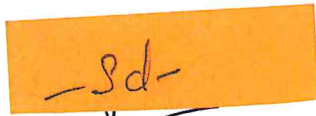
SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code of 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

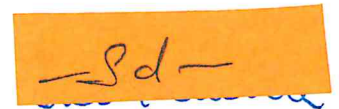
Present: Mr. Mohit Arora, Advocate for the Petitioner

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 16th September, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**